

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

UNSTARRED QUESTION NO.3272
TO BE ANSWER ON 01.01.2019

District Disability Rehabilitation Centres

3272. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is implementing District Disability Rehabilitation Centres (DDRCs) scheme under which financial assistance is provided to set up and operate DDRCs at District level;
- (b) if so, the details and criteria for funding under the scheme;
- (c) the details of districts which have been identified and approved for setting up and operating DDRCs; and
- (d) whether Kannur district of Kerala State has been identified under the scheme, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) & (b) Yes, Madam. The Department of Empowerment of Persons with Disabilities is implementing a scheme namely District Disability Rehabilitation Centres (DDRCs) under which financial assistance is provided to set up and operate DDRCs at District level. Across the country, 310 districts have been identified and approved for setting up of DDRCs. The details and criteria for funding under DDRCs is at **Annexure-I**.
- (c) A statement indicating State wise districts identified and approved for setting up is at **Annexure-II**.
- (d) Kannur in Kerala is one of the identified districts for setting up of DDRC.